

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6759
ANSWERED ON:10.05.2002
SPECIAL EMPLOYMENT EXCHANGES FOR HANDICAPPED
JAIBHAN SINGH PAWAYA;PUTTASWAMY GOWDA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have established Special Employment Exchanges exclusively for the benefit of physically handicapped persons;
- (b) if so, the details thereof, State-wise;
- (c) the financial assistance provided to each State and particularly to the State of Karnataka for establishing such Special Employment Exchanges and establishing a Special Cell for physically handicapped persons in normal Employment Exchanges during each of the last two years, State-wise;
- (d) whether these Special Employment Exchanges are functioning effectively; and
- (e) if so, the number of physically handicapped registered and provided employment through these exchanges during each of the last three years, State-wise?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

- (a), (b) (d) & (e) Yes, Sir. A statement showing the number of persons with disabilities on live register and placements effected (compiled upto 31-12-2000) in Special Employment Exchanges is at Annexure-I.
- (c) A statement showing the financial assistance provided to Special Employment Exchanges under the Centrally Sponsored Scheme of Employment of Handicapped during the last two years is at Annexure-II

Statement referred to in reply to parts (a) (b) (d) and (e) of Lok Sabha Unstarred Question No. 6759 for 10.5.2002.

State	No. of Special Employment Exchanges	1998		1999		2000	
		Live Register	Placement	Live Register	Placement	Live Register	Placement
Andhra Pradesh	01	5059	13	5700	01	6040	09
Assam	01	-	-	-	-	-	-
Gujarat	04	6378	193	6684	250	7097	193
Himachal Pradesh	01	-	-	-	-	-	-
Karnataka	04	9082	150	8797	92	12309	107
Kerala	04	4126	95	5463	329	5770	258
Manipur	01	1472	12	1599	01	1634	-
Maharashtra	01	4451	39	4898	41	5330	14
Madhya Pradesh	01	2945	28	3025	15	3138	01
Orissa	01	2027	6	2070	04	2037	02
Punjab	01	-	-	-	-	-	-
Rajasthan	03	6171	93	6293	75	6761	88
Tamil Nadu	01	12401	244	12654	245	13193	242
Uttar Pradesh	10	10790	34	12716	14	11949	23
Chandigarh	01	-	-	-	-	-	-
Delhi	02	6275	89	6929	19	7519	09
Tripura	01	1978	34	1523	55	1167	28
West Bengal	01	8819	11	9013	11	9212	21
Bihar	01	6162	11	6321	01	7914	-

- Only duplicate cards are being maintained at these exchanges.

Statement as referred to in part (c) of Lik Sabha Unstarred Question No. 6759 for 10.5.2002

STATE/UT-WISE AMOUNT RELEASED UNDER SCHEME OF EMPLOYMENT OF THE HANDICAPPED DURING THE LAST TWO YEARS.

Rs. In lakhs		YEARS	
Sl. No.	Name of State/UT	2000-2001	2001-2002
1	2	3	4
1.	Andhra Pradesh	8.17	NIL
2.	Assam	NIL	NIL
3.	Bihar	NIL	NIL
4.	Gujarat	14.25	NIL
5.	Haryana	0.52	NIL
6.	Himachal Pradesh	NIL	NIL
7	Karnataka	NIL	14.44
8.	Kerala	NIL	64.46
9.	Manipur	NIL	NIL
10.	Maharashtra	NIL	NIL
11.	Madhya Pradesh	NIL	NIL
12.	Nagaland	NIL	NIL
13.	Orissa	NIL	NIL
14.	Punjab	6.46	6.27
15.	Rajasthan	39.26	10.41
16.	Tamil Nadu	NIL	NIL
17.	Uttar Pradesh	17.63	29.05
18.	West Bengal	NIL	NIL
19.	Chandigarh	4.56	5.72
20.	Delhi	NIL	6.03
21.	Tripura	Nil	Nil
22.	Pondicherry	8.71	1.97
23.	Mizoram	NIL	15.21
	Total	99.56	153.56